

**ORISSA HIGH COURT****FILING REPORT AS ON :02/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0012057/2022	ASHWINI @ ASWINI KUMAR PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE TOWN /262 /2017 () //
2	BLAPL/0012058/2022	GOURA SING @ RABI SING VS STATE OF ODISHA	GOPINATH MISHRA VS	BAISINGA /44 /2022 () //
3	BLAPL/0012059/2022	ANIL KUMAR VS STATE OF ODISHA	BIJAY KUMAR SAHOO VS	/ /0 () //
4	BLAPL/0012060/2022	BABU @ SUJIT SWAIN VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	BOUDH /225 /2021 () //
5	BLAPL/0012061/2022	PITABAS MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BHANDARIPOKHARI /263 /2022 () //
6	BLAPL/0012062/2022	GAGAN @ PURUSOTTAM BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TANGI /152 /2022 () //
7	BLAPL/0012063/2022	NARAYAN SWAIN @ NARAYANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /139 /2021 () //
8	BLAPL/0012064/2022	JAWAHARLAL BISWAKARMA VS STATE OF ODISHA	PRADEEP KUMAR DAS 1 VS	JHARSUGUDA /621 /2018 () //
9	BLAPL/0012065/2022	JAGANNATH KHARA VS STATE OF ODISHA	DIGAMBAR SETHI VS	MATHILI /75 /2022 () //
10	BLAPL/0012066/2022	BADAL NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /268 /2022 () //
11	BLAPL/0012067/2022	SURESH HARIJAN VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	JEYPORE SADAR /135 /2020 () //

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12	BLAPL/0012068/2022	TRINATH SAHOO VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /181 /2022 () //
13	BLAPL/0012069/2022	ANSU KUMAR BARNWAL VS STATE OF ODISHA	SANJIB MOHANTY VS	BRAHMANITARANG /179 /2022 () //
14	BLAPL/0012070/2022	NIRA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /442 /2022 () //
15	BLAPL/0012071/2022	RAKESH KUMAR MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR SADAR /325 /2021 () //
16	BLAPL/0012072/2022	KODANDA PODH VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KESINGA /333 /2022 () //
17	BLAPL/0012073/2022	BIKASH DANTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /53 /2022 () //
18	BLAPL/0012074/2022	SARATA MAJHI VS STATE OF ODISHA	JAYANTI NAIK VS	JHARIGAM /158 /2020 () //
19	BLAPL/0012075/2022	PENDRA BEHERA VS STATE OF ODISHA	JAYANTI NAIK VS	UMERKOTE /39 /2022 () //
20	BLAPL/0012076/2022	SUNIL GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /296 /2022 () //
21	BLAPL/0012077/2022	BIKASH BEHERA @ BHIKARI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SPL.TASK FORCE /25 /2020 () //
22	BLAPL/0012078/2022	CHANDRA KHASALA @ CHANDRA KHOSLA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	BOIPARIGUDA /128 /2022 () //
23	BLAPL/0012079/2022	SREEMANT @ SREEMANTA NAIK	BHABANI PRASAD PRADHAN	/ /0

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		VS	VS	()
24	BLAPL/0012080/2022	STATE OF ODISHA DEEPAK MAHARANA	ADITI HOTA	// BIKRAMPUR FCI /238 /2022
		VS	VS	()
25	BLAPL/0012081/2022	STATE OF ODISHA JITENDRA SINGH	SANGRAM KESHARI ROUT	// MACHHKUND /65 /2021
		VS	VS	()
26	BLAPL/0012082/2022	STATE OF ODISHA SK. RIYAZ	SANGRAM KESHARI ROUT	// JAGATPUR /151 /2019
		VS	VS	()
27	BLAPL/0012083/2022	STATE OF ODISHA MADHU SUDAN SABARA	S.S.RAY 2	// GUNUPUR /217 /2022
		VS	VS	()
28	BLAPL/0012084/2022	STATE OF ODISHA KRUSHNA KHILLA	SANGRAM KESHARI ROUT	// MACHHKUND /18 /2021
		VS	VS	()
29	BLAPL/0012085/2022	STATE OF ODISHA HARAPRASAD SAHOO	BIBHUTI BHUSAN CHOUDHURY	// BALIMI /79 /2022
		VS	VS	()
30	BLAPL/0012086/2022	STATE OF ODISHA LOKNATH HARIJAN	BABITA SAHU	// MATHILI /158 /2022
		VS	VS	()
31	BLAPL/0012087/2022	STATE OF ODISHA MANOJ BARIK @ TUKUNA @ MONAJA BARIK	SIDHARTHA DAS	// ASKA /198 /2018
		VS	VS	()
32	BLAPL/0012088/2022	STATE OF ODISHA P. BALAJI	MANORANJAN PADHY	// NANDAPUR /47 /2019
		VS	VS	()
33	BLAPL/0012089/2022	STATE OF ODISHA UMAKANTA GARDIA @ RAGHAB GARDIA	DHIRENDRA KUMAR MOHAPATRA	// LAKHANPUR /99 /2020
		VS	VS	()
34	BLAPL/0012090/2022	STATE OF ODISHA PRAKASH DAS	NIROD KUMAR SAHU	// Dhamara Police Station /50 /2022
		VS	VS	()

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35	BLAPL/0012091/2022	STATE OF ODISHA JHADIA @ JHADESWAR @ MAHESWAR DAS VS	NIROD KUMAR SAHU VS	// Dhamara Police Station /50 /2022 ()
36	BLAPL/0012092/2022	STATE OF ODISHA ANIL SAHOO @ BIJAY KUMAR SAHOO VS	RUDRA NARAYAN PARIJA VS	// KHANDAGIRI P.S. /458 /2022 ()
37	BLAPL/0012093/2022	STATE OF ODISHA BIJAY DAS VS	AMIT PRASAD BOSE VS	// PATNAGARH /203 /2022 ()
38	BLAPL/0012094/2022	STATE OF ODISHA SANGRAM PANDA VS	DEVASHIS PANDA VS	// KHURDA MODEL /85 /2021 ()
39	BLAPL/0012095/2022	STATE OF ODISHA ROHIT KUMAR SEN @ SONU VS	JAJATI KESHARI KHUNTIA VS	// SAHADEV KHUNTA /151 /2020 ()
40	BLAPL/0012096/2022	STATE OF ODISHA TULSIRAM ROUT VS	UMAKANTA BARIK VS	// JAIPATNA /186 /2022 ()
41	BLAPL/0012097/2022	STATE OF ODISHA SAGAR PANIGRAHI VS	UMAKANTA BARIK VS	// JAIPATNA /186 /2022 ()
42	BLAPL/0012098/2022	STATE OF ODISHA KESHAB PARIDA VS	SURESH KUMAR JENA VS	// BHANDARIPOKHARI /342 /2022 ()
43	BLAPL/0012099/2022	STATE OF ODISHA REKARDO BENIA VS	SRIKANTA MAHUNTA VS	// PADMAPUR /96 /2021 ()
44	BLAPL/0012100/2022	STATE OF ODISHA DEBABRATA GHOSH @ SOM VS	BHABANI SHANKAR DASPARIDA VS	// BARIPADA TOWN /736 /2021 ()
45	BLAPL/0012101/2022	DEEPAK KUMAR GHOSH @ DEEPAK GHOSH SAMAYUN SEKH VS	SUBHRAJIT SAHOO VS	// BADAGODA P.S. /409 /2022 ()
		STATE OF ODISHA		//

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46	BLAPL/0012102/2022	BASANTA CHOUHAN VS STATE OF ODISHA	DIPTIREKHA NANDA VS	RENGALI /165 /2022 () //
47	BLAPL/0012103/2022	FAGURAM TUDU VS STATE OF ODISHA	B.N.MAHAPATRA VS	JAKHAPURA /49 /2011 () //
48	BLAPL/0012104/2022	GANIA @ SANTOSH DALEI VS STATE OF ODISHA	BIJAY KUMAR NAYAK VS	BALICHANDRAPUR /182 /2022 () //
49	BLAPL/0012105/2022	KALIA @ PRASANTA PATI @ PRASANT KUMAR PATIYOTIRMAYA SAHOO VS STATE OF ODISHA	VS VS	KABISURYANAGAR (KODALA) /294 /2022 () //
50	BLAPL/0012106/2022	AKASH KUMAR PARIDA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BHANDARIPOKHARI /342 /2022 () //
51	BLAPL/0012107/2022	SWASTIK KUMAR PATRA VS STATE OF ODISHA	ADWITIYA SATPATHY VS	CHANDRASEKHARPUR /432 /2022 () //
52	BLAPL/0012108/2022	SK. RAJA @ RAJU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KANDARPUR /110 /2021 () //
53	BLAPL/0012109/2022	ANANTA SWAIN VS STATE OF ODISHA	SIDHARTHA DAS VS	ASKA /198 /2018 () //
54	BLAPL/0012110/2022	BHAGIRATHI BARIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NAIKANI-DIHI /111 /2022 () //
55	BLAPL/0012111/2022	SUSANTA KUMAR TRIPATHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TOMANDO /220 /2022 () //
56	BLAPL/0012112/2022	YOGENDRA DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ANGUL TOWN /231 /2018 () //
57	BLAPL/0012113/2022	BUNTY @ LAXMAN KUMAR MUKHI	PRANAB KUMAR SAMANTRAY	ANANDAPUR /220 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0012114/2022	JADUMANI RANA @ MANTU	MANAS KUMAR CHAND	BHAWANIPATNA SADAR /374 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0012115/2022	MANORANJAN GARDIA @ MOTU	AJIT KUMAR RAUT	BRAJARAJNAGAR /313 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0012116/2022	HINA PANDI	PARTHA SARATHI DAS	POLASARA PS /460 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0012117/2022	SIPU @ NIRMAL MOHANTA	ABHISHEK DASH	BAISINGA /358 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0012118/2022	RINKU SAHU	PRIYA RANJAN SINGH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0012119/2022	MALAYA KUMAR BARIK	BISWAJIT NAYAK	MAHANGA /5 /2021
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0012120/2022	NIKHIL NAYAK	ANANTA NARAYAN PATTANAYAK	KORAPUT TOWN /267 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0012121/2022	KIRTI KUMAR MALLICK	DEBASNAN DAS	PARADEEP /275 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0012122/2022	DILLIP SHAH @ SAHA @ SAW	BIJAYA KUMAR RAGADA	JHARSUGUDA SADAR /128 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0012123/2022	JYOTI RANJAN BARIK	BIJAY KUMAR BEHERA	LALBAG /269 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0012124/2022	HALADHAR KISHAN	DEBASIS MISHRA	TIKAYATPALI /66 /2022
		VS	VS	()

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69	BLAPL/0012125/2022	STATE OF ODISHA SUBHAM PATNAIK VS	DIPTI RANJAN BHOKTA VS	// JEYPORE SADAR /341 /2022 ()
70	BLAPL/0012126/2022	STATE OF ODISHA SANJAYA KHORA VS	SURYAKANTA DASH VS	// JEYPORE SADAR /155 /2021 ()
71	BLAPL/0012127/2022	STATE OF ODISHA BIKAS DIGAL VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /199 /2022 ()
72	BLAPL/0012128/2022	STATE OF ODISHA GURU @ SOMANATH BEHERA VS	AMLAN SHAKTI PAUL VS	// TANGI (KHURDA) /246 /2022 ()
73	BLAPL/0012129/2022	STATE OF ODISHA SUSHANTA KUMAR PRADHAN VS	DEBARAJ MOHANTY VS	// ATTABIRA /360 /2022 ()
74	BLAPL/0012130/2022	STATE OF ODISHA BALABHADRA GUNTHA VS	SURYAKANTA DASH VS	// KORAPUT SADAR /130 /2022 ()
75	BLAPL/0012131/2022	STATE OF ODISHA ALOK KUMAR JENA VS	SHUBHENDU KUMAR PARIDA VS	// / /0 ()
76	CMAPL/0000732/2022	STATE OF ODISHA B. NRUSINGHA PATRO VS	SANJIB MOHANTY VS	// // ()
77	CMAPL/0000733/2022	STATE OF ODISHA BRAJABANDHU JENA VS	ADV. VS	// // ()
78	CMAPL/0000734/2022	STATE OF ODISHA AKHAYA KUMAR JENA VS	ADV. VS	// // ()
79	CMAPL/0000735/2022	STATE OF ODISHA DILIP KUMAR SAHU VS	DEEPAK RANJAN PARIDA VS	// // ()
		STATE OF ODISHA		//

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80	CMAPL/0000736/2022	RAMESH KAR@RAMESH KUMAR KAR VS FUTURE GENERAL INDIA INSURANCE CO.LTD.	ADV. VS	// 0 //
81	CMAPL/0000737/2022	KUNTALA KUMARI SAHU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
82	CMAPL/0000738/2022	JAGANNATH@JANARDAN MAHASUAR VS RABINARAYAN MAHASUAR	ADV VS	// 0 //
83	CMP/0001237/2022	BHAGABAN PRUSTY VS MANGARAJ PRUSTY	SAMIR KUMAR MISHRA VS	// 0 //
84	CMP/0001238/2022	JALAJ ORAM VS GANDI ORAMIN	TUSAR KUMAR MISHRA VS	// 0 //
85	CMP/0001239/2022	BIJAYA KUMAR SAMAL VS COMMISSIONER-CUM-SECRETARY	PRABODHA CH. NAYAK VS	// 0 //
86	CMP/0001240/2022	SITA DEVI VS JAGANATH BALLAV MATH ENDOWMENT TRUST BOARD	DINESH KUMAR MOHANTY VS	// 0 //
87	CONTC/0007363/2022	PATUA JENA VS G.MATHIVATHANAN, I.A.S.	ADV VS	// 0 //
88	CONTC/0007364/2022	SAMBHUNATH BEHERA VS G.MATHIVATHANAN, I.A.S.	ADV VS	// 0 //
89	CONTC/0007365/2022	SAMBHARI JENA VS G.MATHIVATHANAN, I.A.S.	ADV VS	// 0 //
90	CONTC/0007366/2022	URMILA PRADHAN VS DIPTIRANI DAS, B.D.O., BLOCK GOP, PURI	ADV VS	// 0 //
91	CONTC/0007367/2022	JAGADISH RATHA	MANAS RANJAN PRADHAN	//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0007368/2022	BENUDHAR MAHAKUD, PRESIDENT OF KALAPATHAR PRIMARY AGRICULTURE COOPERATIVE SOCIETY, SUBARNAPUR UMESH CHANDRA DASH	ADV.	//
		VS	VS	0
93	CONTC/0007369/2022	SATYABRATA SAHU, ADDL. CHIEF SECY., DEPT. OF REVENUE AND DISASTER MANAGEMENT, ODISHA BHAKTA BANDHU SAHU	ADV	//
		VS	VS	0
94	CONTC/0007370/2022	BRUNDABAN SATPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA BISWARANJAN BALIARSINGH	ADV.	//
		VS	VS	0
95	CONTC/0007371/2022	SHALINI PANDIT, IAS ABHIMANYU JENA	ASHUTOSH MOHANTA	//
		VS	VS	0
96	CONTC/0007372/2022	BASANTI MOHANTA, CHILD DEVELOPMENT PROJECT OFFICER, KEONJHAR BISHNU CHARAN MAJHI	ADV.	//
		VS	VS	0
97	CONTC/0007373/2022	KHIROD CHANDRA BEHERA, EXECUTIVE ENGINEER, KENDRAPARA NARENDRA MALIK	ADV.	//
		VS	VS	0
98	CONTC/0007374/2022	K.SUDARSAN CHAKRABARTI, COLLECTOR, KHORDHA BENJAMIN DAS	ADV.	//
		VS	VS	0
99	CONTC/0007375/2022	SALINI PANDIT, IAS RAMAKANTA SWAIN	ADV	//
		VS	VS	0
100	CONTC/0007376/2022	A.AWASTI, I.A.S. PULIN KUMAR MANDAL	ADV	//
		VS	VS	0
101	CONTC/0007377/2022	ASWATHY S., I.A.S. KAMESU PARIGA	DURGESH NARAYAN RATH	//
		VS	VS	0
102	CONTC/0007378/2022	BISHNUPADA SETHY, IAS BHOBANI MOHARANA	ADV.	//
		VS	VS	0

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103	CONTC/0007379/2022	ASISH RANJAN SAHOO,TAHASILD,PURISADAR BIJAYANANDA PATNAIK VS	ADV. VS	// // ()
104	CONTC/0007380/2022	ASWATHY S.,IAS MOTIRAM TRIPATHY VS	ADV VS	// // ()
105	CONTC/0007381/2022	ASWATHY S., I.A.S. BHAGYADHAR PRADHAN VS	ADV VS	// // ()
106	CONTC/0007382/2022	SUBHASANKAR MISRA, TAHASILDAR, DARPAN PRAVAT KUMAR JENA VS	ASISH KUMAR RAY VS	// // ()
107	CONTC/0007383/2022	LOCHAN PASAYAT ADIKANDA BEHERA VS	ADV. VS	// // ()
108	CRLA/0001103/2022	UNION GOVT. OF INDIA BAHANA PRADHAN VS	RANJAN KUMAR PRADHAN VS	// CHANDANPUR /56 /2014 ()
109	CRLA/0001104/2022	STATE OF ODISHA MD. TAFIQUE @ PAPU VS	SUSHANTA KUMAR SAMANTARAY VS	// MAHILA P.S.(BBSR) /51 /2020 ()
110	CRLA/0001105/2022	STATE OF ODISHA GIRIRAJ SINGH MAJHI VS	AKSHAYA KUMAR SAHOO VS	// KHARIAR /251 /2020 ()
111	CRLA/0001106/2022	STATE OF ODISHA GUKHUN @ ANANTA DAS VS	AMIT KUMAR NATH VS	// NALCO /125 /2012 ()
112	CRLA/0001107/2022	STATE OF ODISHA SAGAR PRADHAN @ BABU VS	SOMANATH SATAPATHY VS	// NAYAPALLI P.S. /275 /2020 ()
113	CRLMC/0003812/2022	STATE OF ODISHA SURESH PRASAD MISHRA@SURESH MISHRA VS	SIDDHARTH GOUTAM DAS VS	// KANTABANJI /96 /2011 ()
		STATE OF ODISHA		//

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114	CRLMC/0003813/2022	PRADEEP KUMAR PAL@PRADEEP PAL VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	CUTTACK SADAR /54 /2016 () //
115	CRLMC/0003814/2022	PRAFULLA KUMAR JENA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	RANPUR /294 /2017 () //
116	CRLMC/0003815/2022	HARIHARA NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	BANTALA /413 /2022 () //
117	CRLMC/0003816/2022	MADHULITA JENA@BASA JENA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	NIALI /297 /2020 () //
118	CRLMC/0003817/2022	KARTIK MAJHI@VIMA@BHIMA MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /240 /2012 () //
119	CRLMC/0003818/2022	ACHYUTANANDA MISHRA VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	CUTTACK VIGILANCE /59 /2014 () //
120	CRLMC/0003819/2022	DINESH JAISWAL VS STATE OF ODISHA	SOUGAT DASH VS	UDITNAGAR /111 /2021 () //
121	CRLMC/0003820/2022	G.NAGESWAR RAO VS STATE OF ODISHA	SATYABRATA MOHANTY 1 VS	JEYPORE TOWN /367 /2020 () //
122	CRLMC/0003821/2022	KARUNAKAR MOHANTY VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	/ /0 () //
123	CRLMC/0003822/2022	GUNANIDHI SAHU VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BADAGODA P.S. /171 /2017 () //
124	CRLMC/0003823/2022	RAJU KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	NANDAPUR /99 /2021 () //
125	CRLMC/0003824/2022	SUDAM MAHARANA	JAYANTA KUMAR MAJHI	CHANDIPUR /90 /2021

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		STATE OF ODISHA		//
126	CRLMC/0003825/2022	BAPUNI@BISHNU PRASAD BARAL@PRADHAN	DEVASHIS PANDA	DHENKANAL TOWN /161 /2022
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0003826/2022	MUNU MOHANTYU@JATIA	BICHITRA NARAYAN SATAPATHY	PARADEEP LOCK /301 /2021
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0003827/2022	SURYA@SURJYA NARAYAN PALAI	SIDHARTHA DAS	ASKA /741 /2021
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0003828/2022	ARJUNA SAHOO	SAMVIT MOHANTY	BHUBANESWAR VIGILANCE /45 /2003
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0003829/2022	CHITTARANJAN SAMAL	ANUPAM RATH	BINJHARPUR /298 /2018
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0003830/2022	RAJA@SIDHARTHA NAYAK	DEEPALI MAHAPATRA	MAHILA P.S.(BBSR) /381 /2014
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0003831/2022	PABITRA DAS	SUNIL KUMAR PALAI	CHATRAPUR /240 /2019
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0003832/2022	TAPAN JENA	DAYANANDA MOHAPATRA	BARGARH SADAR /115 /2020
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0003833/2022	NIRANJAN BARIK	BITAS KUMAR SWAIN	KONARK /3 /2017
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0003834/2022	GOPAL SARKAR	SANJIB KUMAR BHANJADEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0003835/2022	SATYABHUSAN PANDA	HAREKRUSHNA DASH	TALCHER TOWN /364 /2019
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0003836/2022	STATE OF ODISHA SATYABHUSAN PANDA VS	HAREKRUSHNA DASH VS	// TALCHER TOWN /143 /2021 ()
138	CRLMC/0003837/2022	STATE OF ODISHA SARBESWAR NAYAK VS	GOPAL KRUSHNA MOHANTY VS	// / /0 ()
139	CRLMC/0003838/2022	STATE OF ODISHA YUNUS ALLI VS	PRASANTA KUMAR NANDA VS	// DAMANJODI /89 /2020 ()
140	CRLMC/0003839/2022	STATE OF ODISHA VIKU@DEBASIS MOHAPATRA VS	DEBASIS SAHOO VS	// LINGARAJ P.S. /121 /2020 ()
141	CRLMC/0003840/2022	STATE OF ODISHA ANANYA DIGAL VS	PRASANTA KUMAR NANDA VS	// RAIKIA /4 /2020 ()
142	CRLMC/0003841/2022	STATE OF ODISHA KASIDA BEGUM VS	M.A.ALI VS	// / /0 ()
143	CRLMP/0002478/2022	STATE OF ODISHA ABHIJITI MOHANTY VS	RAKESH KUMAR SARANGI VS	// / /0 ()
144	CRLMP/0002479/2022	STATE OF ODISHA JAGADANANDA ROUT VS	BIRAM CHANDRA GHADAI VS	// / /0 JUDGE, FAMILY COURT, BHADRAK (Bhadrak ) Crp/0000303/2019
145	CRLMP/0002480/2022	GOURANGA MALIK VS	BAIJAYANTI MOHANTY VS	// / /0 ()
146	CRLMP/0002481/2022	THE COMMISSIONER-CUM-SECRETARY TO GOVT. BIDHU BHUSAN NANDA VS	BHASKAR CHANDRA PANDA VS	// / /0 ()
147	CRLMP/0002482/2022	STATE OF ODISHA MANAS PANDA VS COMMISSIONER CUM SECRETARY	DOLAGOBINDA MOHAPATRA VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0002483/2022	SABITA NAYAK @ SITA SAHOO VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	//0 0 //
149	CRLMP/0002484/2022	ANUPAMA KHATAI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
150	CRLMP/0002485/2022	NARESH KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
151	CRLMP/0002486/2022	BIRABARA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
152	CRLMP/0002487/2022	GUNDICHA BEHERA VS STATE OF ODISHA	NEPOLEON SAHANI VS	//0 0 //
153	CRLMP/0002488/2022	ANITA PANIGRAHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
154	CRLMP/0002489/2022	MAYABINI PANI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
155	CRLMP/0002490/2022	NITYA NANDA BEHERA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	//0 0 //
156	CRLMP/0002491/2022	ANUSUYA TRIPATHY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 0 //
157	CRLMP/0002492/2022	JIBAN KRUSHNA BEURA VS IIC, MADHUPATNA P.S.	AJIT CHANDRA MOHAPATRA VS	//0 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) CRREV/0000100/2022
158	CRLMP/0002493/2022	CHAMPABATI SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 0 //
159	CRLREV/0000578/2022	LAXMINARAYAN PURAN PANDA	RANJAN KUMAR PRADHAN	PURI TOWN /202 /1996

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLREV/0000579/2022	AJAYA KUMAR ROUT	PRAFULLA CHANDRA ACHARYA	CHANDABALI /24 /2016
		VS	VS	()
		STATE OF ODISHA		//
161	CRLREV/0000580/2022	VINOD KUMAR	DEVASHIS PANDA	BHUBANESWAR VIGILANCE /59 /2006
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
162	CRLREV/0000581/2022	SUBHASHREE PADHI @ PANDA	SIDHESWAR MOHANTY	KORAPUT VIGILANCE /11 /2012
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
163	CRLREV/0000582/2022	MUSTAKIN KHAN	MOHENDRA KUMAR MOHAPATRO	//0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLREV/0000583/2022	ASHOK KUMAR	SMRUTI RANJAN MOHAPATRA	BHUBANESWAR CBI /22 /2014
		VS	VS	()
		REPUBLIC OF INDIA(CBI)		//
165	CRLREV/0000584/2022	BINOD BIHARI DASH	AMIT PATNAIK	SAMBALPUR VIGILANCE /78 /2014
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
166	MACA/0000674/2022	SANTOSH KUMAR MERLI	JAGABANDHU SAHU	//
		VS	VS	()
		NIHAR RANJAN HOTA		//
167	MACA/0000675/2022	SHANTI DANGUAR	AKSHAYA KUMAR SAHOO	//
		VS	VS	()
		FLUGENCIA BARLA		//
168	MACA/0000676/2022	KANAKLATA SAHOO	B.N.SAMANTARAY	//
		VS	VS	()
		NIRANJAN PRADHAN		//
169	MACA/0000677/2022	GYANA RANJAN PANI	SATYABRATA MOHANTY	//
		VS	VS	()
		HARAMANI ROUT		//
170	MATA/0000261/2022	SANTOSH KUMAR SATAPATHY	SOUBHAGYA KUMAR DASH	//
		VS	VS	()

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171	MATA/0000262/2022	SARITA MAHAPATRA RANJAN DAS VS	HARISH CHANDRA SAHOO VS	// // ()
172	MATA/0000263/2022	SUJATA DAS PRANABANDHU ROUT VS	SUSANTA KUMAR ROUT VS	// // ()
173	RPFAM/0000334/2022	SUSHRI SANGEETA BHUTIA SUSANTA SWAIN VS	PRAFULLA KUMAR MAHAPATRA VS	// // ()
174	RPFAM/0000335/2022	TUNI PRADHAN BIJAYA KUMAR DAS VS	KRUSHNA CHANDRA RATH VS	// // ()
175	RSA/0000336/2022	SABITRI DAS BHIMASEN SAHU VS	AMITAV TRIPATHY VS	// // ()
176	RSA/0000337/2022	SATRUGHNA SAHU SANJUKTA SENAPATI VS	BIBEKANANDA BHUYAN VS	// // ()
177	TRP(C)/0000468/2022	NARAYAN SAHOO TIKIL DAS VS	ANJAN KUMAR JENA VS	// // ()
178	TRP(C)/0000469/2022	SUBRAT KUMAR NAYAK SANTOSHI RANI KHORA VS	MAHESWAR MOHANTY VS	// // ()
179	TRPCRL/0000114/2022	KABIRAL KULDEEP MADAN MOHAN SAMANTARAY VS	GOKULANANDA MOHAPATRA VS	//0 // ()
180	WA/0001641/2022	STATE OF ODISHA KELU CHARAN SAHOO VS	SANJAY KUMAR SAMANTARAY VS	// // ()
181	WA/0001642/2022	STATE OF ODISHA BHAGIRATHI GHADEI VS	NIRA SUNDAR PANDA VS	// // ()
		STATE OF ODISHA		//



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182	WA/0001643/2022	STATE OF ODISHA VS SRIKANTA BEHERA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
183	WA/0001644/2022	M/S. SHYAM FILLING STATION, CUTTACK VS M/S. RELIANCE INDUSTRIES LTD.	SAURJYA KANTA PADHI (SR.ADV.) VS	// 0 //
184	WA/0001645/2022	STATE OF ODISHA VS UDHABA CHANDRA SAHOO	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
185	WA/0001646/2022	STATE OF ODISHA VS SK. NAZIR	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
186	WA/0001647/2022	STATE OF ODISHA VS RAJKISHORE BARAL	SASWAT DAS, A.G.A. VS	// 0 //
187	WA/0001648/2022	CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA, BBSR. VS BINAPANI MOHAPATRA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
188	WA/0001649/2022	STATE OF ODISHA VS AJAY KUMAR BEHERA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
189	WA/0001650/2022	CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA, BBSR. VS KRUSHNA CHANDRA BHOI	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
190	WA/0001651/2022	STATE OF ODISHA VS KRUSHNA CHANDRA DASH	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
191	WA/0001652/2022	STATE OF ODISHA VS DURGAMADHAB SETHI	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
192	WP(C)/0032869/2022	SURJYA NARAYAN SWAIN VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
193	WP(C)/0032870/2022	E.DILLIP KUMAR PATRO	MIHIR KANTA RATH	//

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		VS	VS	0
194	WP(C)/0032871/2022	STATE OF ODISHA RAJENDRA PRUSTI	MIHIR KANTA RATH	//
		VS	VS	0
195	WP(C)/0032872/2022	STATE OF ODISHA MAMATA JENA	MIHIR KANTA RATH	//
		VS	VS	0
196	WP(C)/0032873/2022	STATE OF ODISHA MAMATA JENA	MIHIR KANTA RATH	//
		VS	VS	0
197	WP(C)/0032874/2022	STATE OF ODISHA MAMATA JENA	MIHIR KANTA RATH	//
		VS	VS	0
198	WP(C)/0032875/2022	STATE OF ODISHA MAMATA JENA	MIHIR KANTA RATH	//
		VS	VS	0
199	WP(C)/0032876/2022	STATE OF ODISHA PRADIPTA KUMAR PADHAN	MANAS PATI	//
		VS	VS	0
200	WP(C)/0032877/2022	STATE OF ORISSA RANJAN KUMAR SINGH	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
201	WP(C)/0032878/2022	STATE OF ODISHA DAMODAR SWAIN	MANAS PATI	//
		VS	VS	0
202	WP(C)/0032879/2022	STATE OF ORISSA ANITA MAHARANA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
203	WP(C)/0032880/2022	STATE OF ODISHA MUKTIKANTA SWAIN	GYANA RANJAN SETHI	//
		VS	VS	0
204	WP(C)/0032881/2022	STATE OF ODISHA JAMILA KHATUN	DURLLABHA RANJAN MISHRA	//
		VS	VS	0

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205	WP(C)/0032882/2022	STATE OF ODISHA BIJAYALAXMI SAMAL VS BAR COUNCIL OF ODISHA, CUTTACK	SIDHARTHA MISHRA VS	// // 0 //
206	WP(C)/0032883/2022	SANTOSHI JAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
207	WP(C)/0032884/2022	ARUNA KUMAR DAS VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
208	WP(C)/0032885/2022	SUKANTA CHANDRA PARIDA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
209	WP(C)/0032886/2022	SANJAYA KUMAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
210	WP(C)/0032887/2022	GANDHARB PATRA VS OPTCL, BBSR	MANOJ KUMAR MOHANTY VS	// 0 //
211	WP(C)/0032888/2022	ANANDA CH. PANDA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
212	WP(C)/0032889/2022	SIPRA SHARMA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
213	WP(C)/0032890/2022	DIBAKAR DAS VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
214	WP(C)/0032891/2022	SUSIL KUMAR BISWAL VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
215	WP(C)/0032892/2022	BRAJABANDHU PATTANAYAK VS STATE OF ORISSA	DEBARAJ BEHERA VS	// 0 //

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216	WP(C)/0032893/2022	BARUN KUMAR NAYAK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
217	WP(C)/0032894/2022	NARAYAN ROUT VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
218	WP(C)/0032895/2022	BABAJI KABI VS COLLECTOR,,JJPUR	SUBASH CHANDRA PUSPALAKA VS	// 0 //
219	WP(C)/0032896/2022	M/S BARAPALI MEHER ARTS AND CRAFTS HANDLOMONGER PERMISIVE SOCIETY LTD., BARGARH VS ASST. PROVIDENT FUND COMMNR., EPFO, SUNDARGARH	VS VS	// 0 //
220	WP(C)/0032897/2022	TANKADHAR JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// 0 //
221	WP(C)/0032898/2022	BHAGABANA SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
222	WP(C)/0032899/2022	BASANTI AMAT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
223	WP(C)/0032900/2022	BRUNDABAN PRADHAN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
224	WP(C)/0032901/2022	ASHOK @ ASHOK KUMAR KHUNTIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
225	WP(C)/0032902/2022	JUGUNU NAYAK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
226	WP(C)/0032903/2022	SUBASH CHANDRA BEBARTA VS STATE OF ODISHA	M/A AJIT KU MOHANTY,S.R.MOHAPATRA, SANJIB MOHANTY	// 0 //
227	WP(C)/0032904/2022	BHARAT MOLANA	SANJIB MOHANTY	//

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		VS	VS	0
228	WP(C)/0032905/2022	STATE OF ODISHA MIHIR KUMAR TRIPATHY	SANJIB MOHANTY	//
		VS	VS	0
229	WP(C)/0032906/2022	STATE OF ODISHA LAXMI DAKUA	SANJIB MOHANTY	//
		VS	VS	0
230	WP(C)/0032907/2022	STATE OF ODISHA SRI JAMBESWAR MAHADEV BIJE, JAMARA	KISHORE KUMAR JENA	//
		VS	VS	0
231	WP(C)/0032908/2022	STATE OF ODISHA LALATENDU MOHANTY	PRABHAT KUMAR DAS	//
		VS	VS	0
232	WP(C)/0032909/2022	STATE OF ODISHA DR. DUSHMANTA MALLICK	JYOTIRMOY MOHAPATRA	//
		VS	VS	0
233	WP(C)/0032910/2022	STATE OF ODISHA GAYADHAR DAS	LAXMIKANTA MOHANTY	//
		VS	VS	0
234	WP(C)/0032911/2022	STATE OF ORISSA SAROJINI KABI	RAJENDRA KUMAR DASH	//
		VS	VS	0
235	WP(C)/0032912/2022	STATE OF ODISHA BASANTI MAHALIK	LAXMIKANTA MOHANTY	//
		VS	VS	0
236	WP(C)/0032913/2022	STATE OF ORISSA ATULYA KUMAR SWAIN	DAMODAR PATRA	//
		VS	VS	0
237	WP(C)/0032914/2022	STATE OF ODISHA DEBENDRANATH SETHI	LAXMIKANTA MOHANTY	//
		VS	VS	0
238	WP(C)/0032915/2022	STATE OF ORISSA TRIPATI PADHI @ TRIPATI DAS	S.R.RAO	//
		VS	VS	0

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239	WP(C)/0032916/2022	COMMNR. OF ENDOWMENTS, ORISSA, BBSR M/S. ACHARYA BROTHERS CONSTRUCTION PVT. LTD. VS STATE OF ODISHA	BBSR RASAD DAS VS	// // 0 //
240	WP(C)/0032917/2022	SISIRA KUMAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
241	WP(C)/0032918/2022	MAHESWAR MALLIK VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
242	WP(C)/0032919/2022	HEMANTA KUMAR BARIK VS STATE OF ODISHA	D.N.MISRA VS	// 0 //
243	WP(C)/0032920/2022	BHANJA PARIDA VS STATE OF ODISHA	SUNIL KUMAR PATNAIK VS	// 0 //
244	WP(C)/0032921/2022	AJAY KUMAR MOHAPATRA VS STATE OF ODISHA	SUNIL KUMAR PATNAIK VS	// 0 //
245	WP(C)/0032922/2022	GAGAN BIHARI PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PATNAIK VS	// 0 //
246	WP(C)/0032923/2022	LIPIKA MOHAPATRA VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
247	WP(C)/0032924/2022	ARJUN SAHOO VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
248	WP(C)/0032925/2022	BM, UCO BANK, JAJPUR VS STATE OF ODISHA	SUNIL KUMAR SWAIN VS	// 0 //
249	WP(C)/0032926/2022	GUGNANI AUTOCARS PVT. LTD.,CUTTACK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //

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250	WP(C)/0032927/2022	MANIK CHAND BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
251	WP(C)/0032928/2022	GUGNANI AUTOCARS PVT. LTD.,BBSR VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
252	WP(C)/0032929/2022	M/S.PRAKASH AUTOMOBILES, JAJPUR VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
253	WP(C)/0032930/2022	M/S. FAVOUR RIDE, BARIPADA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
254	WP(C)/0032931/2022	M/S. LEGEND AUTOMOTIVE, BARIPADA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
255	WP(C)/0032932/2022	NIRANJAN BARIK VS STATE	AYODHYA NATH LENKA VS	// 0 //
256	WP(C)/0032933/2022	PRANANATH NANDI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0032934/2022	BIJAYA MOHANTY VS INDUSIND BANK, MUMBAI	NETRANANDA BISWAL VS	// 0 //
258	WP(C)/0032935/2022	MINATI PRAVA DEI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0032936/2022	HARIBANDHU MISHRA VS ODISHA GRAMYA BANK, BBSR	BIMBISAR DASH VS	// 0 //
260	WP(C)/0032937/2022	RAMESH KUMAR JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0032938/2022	ANADI CHARAN SWAIN	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0032939/2022	LINGARAJA SARANGI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
263	WP(C)/0032940/2022	JOGENDRA NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
264	WP(C)/0032941/2022	BHAGIRATHI MAHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
265	WP(C)/0032942/2022	PRINCIPAL IN CHARGE CUM SECY. OF RANI SUKA DEWIBHANSI HIGH SCHOOL, BANKI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0032943/2022	RABINDRA KUMAR SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
267	WP(C)/0032944/2022	KISHORE KUMAR OJHA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
268	WP(C)/0032945/2022	PUSPA RANI MATIA	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		DISTRICT AND SESSIONS JUDGE, JAJPUR		//
269	WP(C)/0032946/2022	SUVENDRA NARAYAN PATTANAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
270	WP(C)/0032947/2022	DAMODAR DASH	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0032948/2022	BAURIBANDHU PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
272	WP(C)/0032949/2022	LOHIT KUMAR MANGARAJ	SUSANTA KUMAR JETHY	//
		VS	VS	0



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273	WP(C)/0032950/2022	STATE OF ODISHA NIRANJAN MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0032951/2022	STATE OF ORISSA GANGADHAR SENAPATI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
275	WP(C)/0032952/2022	STATE OF ORISSA PRATAP CHANDRA MOHARANA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
276	WP(C)/0032953/2022	STATE OF ORISSA AMBIKA JENA VS	ABHIRAM SWAIN VS	// // ()
277	WP(C)/0032954/2022	STATE OF ODISHA BIRANCHI NARAYAN DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
278	WP(C)/0032955/2022	STATE OF ORISSA PREMALATA SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
279	WP(C)/0032956/2022	STATE OF ORISSA THE BOUDH CO OPERATIVE CENTRAL BANK LTD., VS	<del>BOUDH</del> SAHOO VS	// // ()
280	WP(C)/0032957/2022	ALOK RANJAN TRIPATHY MAHESWAR NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
281	WP(C)/0032958/2022	STATE OF ORISSA RABINDRANATH PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
282	WP(C)/0032959/2022	STATE OF ORISSA THE BOUDH CO OPERATIVE CENTRAL BANK LTD., VS	<del>BOUDH</del> SAHOO VS	// // ()
283	WP(C)/0032960/2022	RINA NAYAK KABITA KUMARI DEBI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// // () //

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284	WP(C)/0032961/2022	RAMESH CHANDRA SWAIN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
285	WP(C)/0032962/2022	SUBALA MANIA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0032963/2022	KAPILESWAR SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0032964/2022	PRASNATA RAJAHANSA VS SHANTI MAHANANDA	SAROJAKANTA MANDAL VS	// 0 //
288	WP(C)/0032965/2022	BHAGIRATHI MANGARAJ VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	WP(C)/0032966/2022	MINAKSHI NAYAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
290	WP(C)/0032967/2022	SRIBANTA KUMAR ROUT VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0032968/2022	BHIMASEN SWAIN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0032969/2022	SUBASHA CHANDRA PAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0032970/2022	AVIRAM JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0032971/2022	RAMESH CHANDRA MALIK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0032972/2022	SAMIR KUMAR DASH	ACHYUTANANDA PATTANIAK	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0032973/2022	MANOJ KUMAR SENAPATI	MANAS KUMAR CHAND	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0032974/2022	BIDYUT PRAVA MISHRA	NIRANJAN SINGH (1)	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0032975/2022	SUBAS BISWAS	DAYANANDA MOHAPATRA	//
		VS	VS	0
		ELECTION OFFICER CUM BDO, KENDRAPARA		//
299	WP(C)/0032976/2022	YUDHISTIRA PANDA	BASUDEV MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0032977/2022	DR. DEEPALI PRUSTY	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0032978/2022	M/S SHREE HANUMAN RICE MILLS PVT. LTD., KOLKATA	PRABODHA CH. NAYAK	//
		VS	VS	0
		COMMNR., LR AND S, ODISHA		//
302	WP(C)/0032979/2022	SABITA MOHAPATRA	G.K.NANDA	//
		VS	VS	0
		STATE OF ORISSA		//
303	WP(C)/0032980/2022	BUDHIMAN JENA	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0032981/2022	KALYANI MOHANTY	G.K.NANDA	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0032982/2022	DR. PRADEEP KUMAR PRUSTY	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0032983/2022	GUHINA MANDAL	RUDRA NARAYAN PARIJA	//
		VS	VS	0

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307	WP(C)/0032984/2022	STATE OF ODISHA BIDYADHAR MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0032985/2022	STATE OF ODISHA GIRISH CHANDRA BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0032986/2022	STATE OF ODISHA JOGENDRA BEHERA VS	DHANESWAR BEHERA VS	// // ()
310	WP(C)/0032987/2022	STATE OF ORISSA SARASWATI BADA VS	RABI NARAYAN MOHANTY VS	// // ()
311	WP(C)/0032988/2022	STEEL AUTHORITY OF INDIA LTD.,ROURKELA RABIN KUMAR DEY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0032989/2022	STATE OF ODISHA CHANDRAKANTA SABAT VS	VS	// // ()
313	WP(C)/0032990/2022	SECY., RURAL WORKS GOVT. OF ODISHA BHABAGRAHI ROUT VS	N.C.MOHARANA VS	// // ()
314	WP(C)/0032991/2022	STATE OF ODISHA SANTOSH KUMAR SAHU VS	ASHOK DAS VS	// // ()
315	WP(C)/0032992/2022	STATE OF ODISHA MOHAN NAIK VS	TUSAR KUMAR MISHRA VS	// // ()
316	WP(C)/0032993/2022	GOVT. OF INDIA BHABAGRAHI ROUT VS	BIKASH ROUT VS	// // ()
317	WP(C)/0032994/2022	STATE OF ODISHA PRAMOD JENA VS	RAKESH KUMAR MALLICK VS	// // ()
		UNION OF INDIA		//

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318	WP(C)/0032995/2022	DR. GEMBALI RAWLIKA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
319	WP(C)/0032996/2022	BHAKTA NARAYAN SAHU VS STATE OF ODISHA	BIKASH ROUT VS	// 0 //
320	WP(C)/0032997/2022	DR. SIVANI SABAT VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
321	WP(C)/0032998/2022	SANTOSH NAIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
322	WP(C)/0032999/2022	KRUSHNA CHANDRA DIKHIT VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
323	WP(C)/0033000/2022	BIYAT PRAGYA TRIPATHY VS GOVT. OF ODISHA	DR. SUJATA DASH VS	// 0 //
324	WP(C)/0033001/2022	KAILASH CHANDRA BAI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
325	WP(C)/0033002/2022	SADANANDA TRIPATHY VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
326	WP(C)/0033003/2022	CHAGALA NAIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
327	WP(C)/0033004/2022	NITESH KUMAR PATEL VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
328	WP(C)/0033005/2022	VISHNU ASSOCIATES PVT. LTD., CUTTACK VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	// 0 //
329	WP(C)/0033006/2022	GANGADHAR BISWAL	PRAFULLA KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0033007/2022	UJALA DAS	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0033008/2022	SURESH NAIK	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0033009/2022	BALARAM SWAIN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0033010/2022	MAHIPAL SATPATHY	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0033011/2022	BENGA NAIK	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0033012/2022	PRATIMA SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0033013/2022	NIRMALA DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0033014/2022	BISWESWAR ROUT	SIDHARTH PRASAD DAS	//
		VS	VS	0
		PARADIP PORT TRUST, JAGATSINGHPUR		//
338	WP(C)/0033015/2022	BHASA NAIK	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0033016/2022	BISHNUPADA JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0033017/2022	SUKANTI NAIK	ABHILASH MISHRA	//
		VS	VS	0

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341	WP(C)/0033018/2022	STATE OF ODISHA JAGANNATH PANIGRAHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
342	WP(C)/0033019/2022	STATE OF ODISHA RABINDRA PRASAD ACHARYA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
343	WP(C)/0033020/2022	STATE OF ODISHA BASANTI SAHOO VS	ABHILASH MISHRA VS	// // 0
344	WP(C)/0033021/2022	STATE OF ODISHA MAHAMAYA SATPATHY VS	BISHNU PRASAD RATH VS	// // 0
345	WP(C)/0033022/2022	STATE OF ODISHA MANJULATA SAMAL VS	DILLIP KUMAR MOHAPATRA VS	// // 0
346	WP(C)/0033023/2022	STATE OF ODISHA SUSHANTA KUMAR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
347	WP(C)/0033024/2022	STATE OF ODISHA MANJULATA NAIK VS	ABHILASH MISHRA VS	// // 0
348	WP(C)/0033025/2022	STATE OF ODISHA UMAKANTA ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // 0
349	WP(C)/0033026/2022	STATE OF ODISHA RATNAKAR PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
350	WP(C)/0033027/2022	STATE OF ODISHA BISMITA SAMANTRAY VS	DILLIP KUMAR MOHAPATRA VS	// // 0
351	WP(C)/0033028/2022	STATE OF ODISHA KHAGESWAR SETHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// // 0 //

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352	WP(C)/0033029/2022	MANJUBALA RAULA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
353	WP(C)/0033030/2022	SATCHIDA NANDA RATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0033031/2022	JYOTSHNAMAYEE RATH VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
355	WP(C)/0033032/2022	PADMA CHARAN DEHURY VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0033033/2022	RATAN KUMAR RANA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
357	WP(C)/0033034/2022	RAMESH CHANDRA TRIPATHY VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
358	WP(C)/0033035/2022	BHUPEN PRADHAN VS MCL, ANGUL	GOPAL KRUSHNA MOHANTY VS	// 0 //
359	WP(C)/0033036/2022	KHUSIRAM BISWAL VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
360	WP(C)/0033037/2022	AKHIL KUMAR SARANGI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
361	WP(C)/0033038/2022	PRABHAT KUMAR DASH VS AO CUM RM, ODISHA GRAMYA BANK, KHURDA	KRUPASINDHU SAHOO VS	// 0 //
362	WP(C)/0033039/2022	DILIP KUMAR JOSHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
363	WP(C)/0033040/2022	PARIMITA NANDA	RANJIT SAMAL	//



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		VS	VS	0
		STATE OF ORISSA		//
364	WP(C)/0033041/2022	E.SRINIBASH RAO	NIRANJAN MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0033042/2022	ADITYA PRASAD BISWAL	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0033043/2022	SANJUKTA MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
367	WP(C)/0033044/2022	MANAS KUMAR MOHANTY	PRANAYA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0033045/2022	BHOLANATH PARDIA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0033046/2022	RABINDRA SAHU	NIRANJAN MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0033047/2022	BIBHUTI BHUSAN BEHERA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0033048/2022	KIRANMAYEE PATTNAIK	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
372	WP(C)/0033049/2022	PRADEEP KUMAR NAIK	SARITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0033050/2022	UDDHAB TRIPATHY	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
374	WP(C)/0033051/2022	BRUNDABAN SAHU	RANJIT SAMAL	//
		VS	VS	0

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375	WP(C)/0033052/2022	STATE OF ODISHA MANORANJAN MOHAPATRA VS	SURYAKANTA DASH VS	// // ()
376	WP(C)/0033053/2022	THE COMMNR., CONSOLIDATION AND SETTLEMENT, CUTTACK MAHENDRA KUMAR KALET VS	SARITA PANDA VS	// // ()
377	WP(C)/0033054/2022	STATE OF ODISHA HEMANTA KUMAR BARIK VS	RANJIT SAMAL VS	// // ()
378	WP(C)/0033055/2022	STATE OF ORISSA KASHINATH MOHANTA VS	BIMBISAR DASH VS	// // ()
379	WP(C)/0033056/2022	STATE OF ODISHA SUSHIL SANDHIBIGRAHA VS	SANJIB KUMAR BHANJADEO VS	// // ()
380	WP(C)/0033057/2022	STATE OF ODISHA SASMITA CHAND VS	PRAJIT KUMAR PRADHAN VS	// // ()
381	WP(C)/0033058/2022	STATE OF ODISHA NALINIKANTA SAHOO VS	ANUP UDAYA SENAPATI VS	// // ()
382	WP(C)/0033059/2022	MD, ORISSA CO OPERTIVE HOUSING CORPORATION LTD., BBSR, GOBINDA CHANDRA BARIK VS	ANUP UDAYA SENAPATI VS	// // ()
383	WPCRL/0000168/2022	MD, ORISSA CO OPERATIVE HOUSING CORPOTATION LTD., BBSR SUMATI NAIK VS	ARIJEET MISHRA VS	// // //0 ()
384	ABLAPL/0015609/2022	STATE OF ODISHA NARENDRA JENA VS	BISHNUBRATA SINGH VS	// // ()
385	ABLAPL/0015610/2022	STATE OF ODISHA SAHADEB JENA VS STATE OF ODISHA	LAMBODOR ACHARI VS	// // // ()

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386	ABLAPL/0015611/2022	JEETENDRA KUMAR MISHRA VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	KEONJHAR TOWN /90 /2022 () //
387	ABLAPL/0015612/2022	GELHI ROUT @ RAMAMANI ROUT VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /498 /2022 () //
388	ABLAPL/0015613/2022	MANAS RANJAN SAHU @ MANAS KHATUA VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /124 /2022 () //
389	ABLAPL/0015614/2022	NALINI ROUT VS STATE OF ODISHA	SURESH KUMAR JENA VS	JENAPUR /90 /2022 () //
390	ABLAPL/0015615/2022	REDDY @ JEEBAN MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /385 /2021 () //
391	ABLAPL/0015616/2022	GYANA RANJAN MAHANTA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	HARICHANDANPUR /15 /2012 () //
392	ABLAPL/0015617/2022	MANASH SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PARADEEP LOCK /123 /2021 () //
393	ABLAPL/0015618/2022	REDDY @ JEEBAN MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /383 /2021 () //
394	ABLAPL/0015619/2022	BHIKI KHILLO VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT SADAR /175 /2022 () //
395	ABLAPL/0015620/2022	SANGRAM KUMAR PATRA @ NILUA VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //
396	ABLAPL/0015621/2022	RASHMIRANJAN MALIK @ BUTU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (1) VS	SORO /509 /2022 () //
397	ABLAPL/0015622/2022	SUDHAKAR SAMANTARY	JYOTIRMAYA SAHOO	JANKIA P.S. /409 /2022

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0015623/2022	SUDHAKAR SAMANTARY	JYOTIRMAYA SAHOO	JANKIA P.S. /410 /2022
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0015624/2022	SUDHAKAR SAMANTARAY	JYOTIRMAYA SAHOO	JANKIA P.S. /413 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0015625/2022	BALIA @ BALARAM PRADHAN	JAYANTA KUMAR KHANDAYATRAY	JANKIA P.S. /400 /2022
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0015626/2022	BIJOY KUMAR ROUT	UDIT RANJAN JENA	SORO /504 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0015627/2022	RITESH SINGH	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /190 /2022
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0015628/2022	AJAYA MALIK @ JADA	SIDHARTHA SANKAR RAY	SORO /509 /2022
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0015629/2022	MAHESWAR MAHARANA	S.S.RAY 2	/ /0
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0015630/2022	JIBANJYOTI MUKHI @ PINKU	RABINDRANATH PRUSTY	ATHAMALLIK /284 /2022
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0015631/2022	BHARAT NAYAK	MANORANJAN PADHI	KHURDA MODEL /578 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0015632/2022	MAMUNI MANSINGH	GOPINATH PADHI	BOLAGARH P.S. /204 /2021
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0015633/2022	SITA SAHANI	AMITAV TRIPATHY	PHIRINGIA /124 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0015634/2022	STATE OF ODISHA BASANTA RANA VS	CHANDAN SAMANTARAY VS	// BELPARA /186 /2022 ()
410	ABLAPL/0015635/2022	STATE OF ODISHA AJAY NATH @ KULIA VS	SAPAN KUMAR LENKA VS	// BIRIDI PS /264 /2022 ()
411	ABLAPL/0015636/2022	STATE OF ODISHA BIRENDRA @ BIREN KUMAR MAHAPATRA VS	KIRTAN BADHEI VS	// BARGARH /743 /2022 ()
412	ABLAPL/0015637/2022	STATE OF ODISHA ASHOK KUMAR SWAIN VS	PRASAN KU MOHANTY VS	// DELANGA /352 /2022 ()
413	ABLAPL/0015638/2022	STATE OF ODISHA BIRA RAITI @ BEER RAETI VS	SURYAKANTA DWIBEDI VS	// BELPARA /205 /2022 ()
414	ABLAPL/0015639/2022	STATE OF ODISHA CHAGALA MALLIK @ CHAGALA PATRA VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /419 /2022 ()
415	ABLAPL/0015640/2022	STATE OF ODISHA PARAMANANDA BUDEK VS	SURYAKANTA DWIBEDI VS	// BELPARA /239 /2022 ()
416	ABLAPL/0015641/2022	STATE OF ODISHA SMRUTI RANJAN DALABEHERA VS	PANCHANAN PANIGRAHI VS	// PARJANG /524 /2022 ()
417	ABLAPL/0015642/2022	STATE OF ODISHA BISWAJIT KHUNTIA @ MUNA VS	SARADA PRASAD DASH VS	// CUTTACK SADAR /509 /2022 ()
418	ABLAPL/0015643/2022	STATE OF ODISHA RAMESH NAYAK @ AKASH NAYAK @ RINKU VS	RAMESH CHANDRA MAHARANA VS	// KHANDAGIRI P.S. /55 /2022 ()
419	ABLAPL/0015644/2022	STATE OF ODISHA KALU CHARAN SAHOO @ ASHOK SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	// JODAPADAR /78 /2018 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :02/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0015645/2022	INDRAMANI BUDEK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /239 /2022 () //
421	ABLAPL/0015646/2022	SUKANTA KU PANIGRAHI VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	PURUSHOTTAMPUR /715 /2022 () //
422	ABLAPL/0015647/2022	BIKRAM MOHAPATRA @ BIKRAM KESARI MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KULIANA /158 /2022 () //
423	ABLAPL/0015648/2022	SAKUNTALA DASH VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/ /0 () //
424	ABLAPL/0015649/2022	KALANDI ROUL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ /0 () //
425	ABLAPL/0015650/2022	LIPAYA @ LIPAK KUMAR BALIARSINGH @ MUNA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	BARAMBA /326 /2022 () //
426	ABLAPL/0015651/2022	SARAT CHANDRA MOHAPATRA VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	ATHGARH /213 /2022 () //
427	ABLAPL/0015652/2022	KALIA @ RABINARAYAN PANDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /492 /2022 () //
428	ABLAPL/0015653/2022	GOBARDHAN AGARWAL VS STATE OF ODISHA	SUSAMPAD HOTA VS	PAIKMAL /277 /2022 () //
429	ABLAPL/0015654/2022	DEEPAK JENA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	CUTTACK SADAR /517 /2022 () //
430	ABLAPL/0015655/2022	SRIKANTA DORA VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	KHUNTUNI /228 /2022 () //
431	ABLAPL/0015656/2022	SUKANTA NAIK	SURYAKANTA DWIBEDI	G.UDAYAGIRI /87 /2022

## ORISSA HIGH COURT

### FILING REPORT AS ON :02/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0015657/2022	STATE OF ODISHA SUBASH NAYAK	RAMANI KANTA PATTANAİK	// MUDANPUR RAMPUR /237 /2022
		VS	VS	()
433	ABLAPL/0015658/2022	STATE OF ODISHA PATITAPABAN BARIK	JAYANTA KUMAR KHANDAYATRAY	// JANKIA P.S. /400 /2022
		VS	VS	()
434	ABLAPL/0015659/2022	STATE OF ODISHA RAMAHARI MAHARANA	SUJIT KUMAR PATTNAİK	// BAIDYANATHPUR /416 /2022
		VS	VS	()
435	ABLAPL/0015660/2022	STATE OF ODISHA JITU SAHU	AMIT KUMAR NATH	// JARAPADA /417 /2022
		VS	VS	()
436	ABLAPL/0015661/2022	STATE OF ODISHA SOMANATH PARIDA	SUMIT SEKHAR PATTANAİK	// BALIKUDA /149 /2021
		VS	VS	()
437	ABLAPL/0015662/2022	STATE OF ODISHA BISWAJIT BARAL	SUMIT SEKHAR PATTANAİK	// BALIKUDA /149 /2021
		VS	VS	()
438	ABLAPL/0015663/2022	STATE OF ODISHA HARICHANDAN TRIPATHI	DEBASNAN DAS	// BALIKUDA /516 /2022
		VS	VS	()
439	ABLAPL/0015664/2022	STATE OF ODISHA DUSMANTA LENKA	PRANAYANEE DASMOHAPATRA	// BARANGA /197 /2022
		VS	VS	()
440	ABLAPL/0015665/2022	STATE OF ODISHA DUSMANTA LENKA	PRANAYANEE DASMOHAPATRA	// BARANGA /198 /2022
		VS	VS	()
441	ABLAPL/0015666/2022	STATE OF ODISHA BIKASH CHANDRA BEHERA @ SIBA	DIBYAJYOTI SAHOO	// / /0
		VS	VS	()
442	ABLAPL/0015667/2022	STATE OF ODISHA DUSMANTA LENKA	PRANAYANEE DASMOHAPATRA	// BARANGA /199 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0015668/2022	STATE OF ODISHA BISWA PRASAD GANTHIA VS	PRANAYANEE DASMOHAPATRA VS	// BARANGA /242 /2022 ()
444	ABLAPL/0015669/2022	STATE OF ODISHA LALITA SAHU VS	CHIRANJIB ROUT VS	// PARJANG /68 /2022 ()
445	ABLAPL/0015670/2022	STATE OF ODISHA GAJI NAYAK @ GAJENDRA NAYAK VS	SURYAKANTA DWIBEDI VS	// FATEGARH /215 /2022 ()
446	ABLAPL/0015671/2022	STATE OF ODISHA JAYANTA JENA @ PAPU JENA VS	AMLAN SHAKTI PAUL VS	// ANGUL TOWN /611 /2022 ()
447	ABLAPL/0015672/2022	STATE OF ODISHA GAYATRI DAS @ RUMUNI VS	DIBYAJYOTI SAHOO VS	// PIRAHAT P.S /111 /2021 ()
448	ABLAPL/0015673/2022	STATE OF ODISHA LAXMI SAHOO VS	HEMANTA KUMAR TRIPATHY VS	// TIGIRIA /224 /2022 ()
449	ABLAPL/0015674/2022	STATE OF ODISHA BISHNU CHARAN MOHANTY VS	BIJAY KUMAR BEHERA VS	// MANCHESWAR P.S. /311 /2022 ()
450	ABLAPL/0015675/2022	STATE OF ODISHA SUSANTA @ SUSHANTA KUMAR SAHOO VS	ADAM ALI KHAN VS	// PATNA /249 /2022 ()
451	ABLAPL/0015676/2022	STATE OF ODISHA JANMAJAYA PADHAN VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /263 /2022 ()
452	ABLAPL/0015677/2022	STATE OF ODISHA RAHUL MALLIK VS	SURYAKANTA DASH VS	// SPL.TASK FORCE /18 /2021 ()
453	ABLAPL/0015678/2022	STATE OF ODISHA MANGAL BEHERA @ ADITYA BEHERA VS	SK. ZAFARULLA VS	// BALASORE TOWN /175 /2022 ()
		STATE OF ODISHA		//



# ORISSA HIGH COURT

MISC CASES FILED on :02/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	87/2022 STREV/67/2017	S.B.I. CAPITAL MARKETS LTD.-MP	M/S.NIRMAL CH.MOHANTY
2	109/2022 TRPCRL/114/2022	MADAN MOHAN SAMANTARAY-MP	GOKULANANDA MOHAPATRA
3	132/2022 ITA/94/2022	DY. COMMISSIONER OF INCOME TAX-1, BBSR-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
4	133/2022 ITA/94/2022	DY. COMMISSIONER OF INCOME TAX-1, BBSR-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
5	223/2022 SA/194/1987	INDUMATI-MP	
6	257/2022 CMAPL/736/2022	RAMESH KAR@RAMESH KUMAR KAR-MP	ADV.
7	258/2022 CMAPL/737/2022	KUNTALA KUMARI SAHU-MP	ALOK KUMAR MOHAPATRA
8	423/2022 CRLMP/2479/2022	JAGADANANDA ROUT-MP	BIRAM CHANDRA GHADAI
9	424/2022 RPFAM/334/2022	SUSANTA SWAIN-MP	PRAFULLA MUMAR MOHAPATRA
10	425/2022 RPFAM/334/2022	SUSANTA SWAIN-MP	PRAFULLA MUMAR MOHAPATRA
11	426/2022 RPFAM/335/2022	BIJAYA KUMAR DAS-MP	KRUSHNA CHANDRA RATH
12	427/2022 RPFAM/335/2022	BIJAYA KUMAR DAS-MP	KRUSHNA CHANDRA RATH
13	519/2022 TRP(C)/468/2022	TIKIL DAS-MP	ANJAN KUMAR JENA
14	520/2022 TRP(C)/469/2022	SANTOSHI RANI KHORA-MP	MAHESWAR MOHANTY
15	521/2022 TRP(C)/464/2022	SUCHITRA DASMOHAPATRA-MP	PRONOY MOHANTY
16	724/2022 FAO/383/2022	D.M.,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
17	808/2022 CRLREV/578/2022	LAXMINARAYAN PURAN PANDA-MP	RANJAN KUMAR PRADHAN
18	809/2022 CRLREV/561/2010	PURNA CH.BEHERA-MP	M/S.P.K.MISHRA
19	810/2022 CRLREV/578/2022	LAXMINARAYAN PURAN PANDA-MP	RANJAN KUMAR PRADHAN
20	811/2022 CRLREV/561/2010	PURNA CH.BEHERA-MP	M/S.P.K.MISHRA
21	812/2022 CRLREV/579/2022	AJAYA KUMAR ROUT-MP	PRAFULLA CHANDRA ACHARYA
22	813/2022 CRLREV/580/2022	VINOD KUMAR-MP	DEVASHIS PANDA
23	814/2022 CRLREV/581/2022	SUBHASHREE PADHI @ PANDA-MP	SIDHESWAR MOHANTY
24	815/2022 CRLREV/584/2022	BINOD BIHARI DASH-MP	AMIT PATTNAIK
25	1228/2022 WPC(OAC)/182/2019	PRADEEPTA KUMAR SAMAL-MP	M/S BHABANI SHANKAR RAYAGURU
26	1236/2022	MADAN KU.GUPTA-MP	M/S.S.N.SHARMA

27	RSA/476/2017 1237/2022	BHIMASEN SAHU-MP	AMITAV TRIPATHY
28	RSA/336/2022 1238/2022	SANJUKTA SENAPATI-MP	BIBEKANANDA BHUYAN
29	RSA/337/2022 1286/2022	RAMESH CH.BEHERA-MP	AMIT PRASAD BOSE
30	CMP/444/2022 1287/2022	BHAGABAN PRUSTY-MP	SAMIR KUMAR MISHRA
31	CMP/1237/2022 1288/2022	JALAJ ORAM-MP	TUSAR KUMAR MISHRA
32	CMP/1238/2022 1289/2022	BIJAYA KUMAR SAMAL-MP	PRABODHA CH. NAYAK
33	CMP/1239/2022 1290/2022	BHAGABAT BASUDEV-MP	
34	CMP/1006/2022 1291/2022	SITA DEVI-MP	DINESH KUMAR MOHANTY
35	CMP/1240/2022 1292/2022	NRUSINGHA CHARAN PARAMGURU-MP	ASHOK KUMAR MOHAPATRA
36	CMP/1014/2022 1414/2022	BRANCH MANAGER,NATIONAL INSURANCE CO.LTD.-MPM/S K. PANIGRAHI, P. SAMANTA, P.K. SAHOO	
37	MACA/783/2017 1415/2022	BASANTI PANI-MP	BIRANCHI NARAYAN RATH
38	MACA/340/2021 1416/2022	MANASI MANIK-MP	B.N.RAH
39	MACA/35/2021 1417/2022	SANTOSH KUMAR MERLI-MP	JAGABANDHU SAHU
40	MACA/674/2022 1418/2022	GYANA RANJAN PANI-MP	SATYABRATA MOHANTY
41	MACA/677/2022 1419/2022	GYANA RANJAN PANI-MP	SATYABRATA MOHANTY
42	MACA/677/2022 2112/2022	BAHANA PRADHAN-MP	RANJAN KUMAR PRADHAN
43	CRLA/1103/2022 2113/2022	BAHANA PRADHAN-MP	RANJAN KUMAR PRADHAN
44	CRLA/1103/2022 2114/2022	BAHANA PRADHAN-MP	RANJAN KUMAR PRADHAN
45	CRLA/1103/2022 2115/2022	MANTOSH MALAKAR-MP	MR.HARAPRASAD RATH MR.SUSANTA KUMAR TRIP.
46	CRLA/20/2016 2116/2022	SUKANTA SETHI-MP	BIKRAM CHANDRA GHADEI
47	CRLA/729/2022 2117/2022	SUSANTA NAYAK-MP	M/S.A.PATTANAIK
48	CRLA/465/2016 2118/2022	GUKHUN @ ANANTA DAS-MP	AMIT KUMAR NATH
49	CRLA/1106/2022 2119/2022	GUKHUN @ ANANTA DAS-MP	AMIT KUMAR NATH
50	CRLA/1106/2022 2156/2022	RAMA CHANDRA NAIK @ RAMA-MP	
51	BLAPL/4463/2022 2157/2022	GIRIDHARI DISARI-MP	MANORANJAN PADHY
52	BLAPL/688/2021 2158/2022	LOKNATH HARIJAN-MP	BABITA SAHU
53	BLAPL/12086/2022 2159/2022	RINKU MOHARANA-MP	JUGALA KISHORE PANDA
54	BLAPL/12036/2022 2160/2022	PADU PATRA-MP	HRUDANANDA MOHAPATRA
55	BLAPL/7436/2022 2161/2022	DWARI PADHURIA-MP	
56	BLAPL/238/2022 2162/2022	PURUSHOTTAM NAIK-MP	
57	BLAPL/240/2022 2163/2022	PREMA TANDI-MP	MANAS KUMAR CHAND
	BLAPL/8353/2022		

58	2164/2022 BLAPL/5647/2020	RAJESH TIRTHA DUTTA DIWANI-MP	
59	2165/2022 BLAPL/10252/2021	BIBHUTI DIGAL-MP	SANJIB KUMAR BHANJADEO
60	2516/2022 ABLAPL/14456/2022	SONU @ SATYA PRAKASH ROUT-MP	
61	2517/2022 ABLAPL/8890/2022	SAMPAD SAHU-MP	
62	2518/2022 ABLAPL/13968/2022	NIRMAL DAS-MP	
63	2519/2022 ABLAPL/14100/2022	ASWINI KUMAR SAHOO-MP	
64	2520/2022 ABLAPL/9692/2022	KAZIM MALLICK @ MALLIK @ KAJU-MP	
65	2521/2022 ABLAPL/9746/2022	KAZIM MALLICK @ MALLIK @ KAJU-MP	
66	2522/2022 ABLAPL/11452/2022	DILLIP KHORA-MP	
67	2523/2022 ABLAPL/10876/2022	DILLIP KHORA-MP	
68	2524/2022 ABLAPL/1096/2022	RUDRA MALLIK @ RUDRANARAYAN MALLICK-MP	
69	2525/2022 ABLAPL/6957/2022	NRUSINGHA CHARAN JENA @ RAKESHA @ RAKA-MP	
70	2526/2022 ABLAPL/11953/2022	TUKUNA DAS-MP	
71	2527/2022 ABLAPL/13850/2022	SUBAL BHUE @ SUBALA BHOI-MP	
72	2528/2022 ABLAPL/13847/2022	GANESWAR BHUE @ MALLIK-MP	
73	2529/2022 ABLAPL/14063/2022	MOHAN SAHU @ MOHANA SAHU-MP	
74	2530/2022 ABLAPL/14319/2019	SUCHIKANTA BEHERA@DHAKURA-MP	
75	2531/2022 ABLAPL/7982/2020	JASODA NAYAK-MP	
76	2532/2022 ABLAPL/2706/2022	UMA PUJARI-MP	
77	2954/2022 CRLMC/2999/2022	SADASIVA BHOLA-MP	
78	2955/2022 CRLMC/3814/2022	PRAFULLA KUMAR JENA-MP	GOPAL KRUSHNA MOHANTY
79	2956/2022 CRLMC/3815/2022	HARIHARA NAIK-MP	ARIJEET MISHRA
80	2957/2022 CRLMC/3816/2022	MADHULITA JENA@BASA JENA-MP	BITAS KUMAR SWAIN
81	2958/2022 CRLMC/3818/2022	ACHYUTANANDA MISHRA-MP	CHANDRAKANTA NAYAK
82	2959/2022 CRLMC/3819/2022	DINESH JAISWAL-MP	SOUGAT DASH
83	2960/2022 CRLMC/3820/2022	G.NAGESWAR RAO-MP	SATYABRATA MOHANTY 1
84	2961/2022 CRLMC/3822/2022	GUNANIDHI SAHU-MP	SIVA SANKAR CHAINI
85	2962/2022 CRLMC/3826/2022	MUNU MOHANTYU@JATIA-MP	BICHITRA NARAYAN SATAPATHY
86	2963/2022 CRLMC/3825/2022	BAPUNI@BISHNU PRASAD BARAL@PRADHAN-MP	DEVASHIS PANDA
87	2964/2022 CRLMC/3828/2022	ARJUNA SAHOO-MP	SAMVIT MOHANTY
88	2965/2022 CRLMC/3829/2022	CHITTARANJAN SAMAL-MP	ANUPAM RATH
89	2966/2022	RAJA@SIDHARTHA NAYAK-MP	DEEPALI MAHAPATRA

90	CRLMC/3830/2022 2967/2022	SURYA@SURJYA NARAYAN PALAI-MP	SIDHARTHA DAS
91	CRLMC/3827/2022 2968/2022	TAPAN JENA-MP	DAYANANDA MOHAPATRA
92	CRLMC/3832/2022 2969/2022	NIRANJAN BARIK-MP	BITAS KUMAR SWAIN
93	CRLMC/3833/2022 2970/2022	TAPAN JENA-MP	DAYANANDA MOHAPATRA
94	CRLMC/3832/2022 2971/2022	GOPAL SARKAR-MP	SANJIB KUMAR BHANJADEO
95	CRLMC/3834/2022 2972/2022	SATYABHUSAN PANDA-MP	HAREKRUSHNA DASH
96	CRLMC/3835/2022 2973/2022	NABA KISHORE LENKA-MP	
97	CRLMC/3264/2022 2974/2022	SATYABHUSAN PANDA-MP	HAREKRUSHNA DASH
98	CRLMC/3836/2022 2975/2022	SARBESWAR NAYAK-MP	GOPAL KRUSHNA MOHANTY
99	CRLMC/3837/2022 3829/2022	KELU CHARAN SAHOO-MP	SANJAY KUMAR SAMANTARAY
100	WA/1641/2022 3830/2022	KELU CHARAN SAHOO-MP	SANJAY KUMAR SAMANTARAY
101	WA/1641/2022 3831/2022	BHAGIRATHI GHADEI-MP	NIRA SUNDAR PANDA
102	WA/1642/2022 3832/2022	BHAGIRATHI GHADEI-MP	NIRA SUNDAR PANDA
103	WA/1642/2022 3833/2022	M/S. SHYAM FILLING STATION, CUTTACK-MP	SAURJYA KANTA PADHI (SR.ADV.)
104	WA/1644/2022 3834/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
105	WA/1643/2022 3835/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
106	WA/1643/2022 3836/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
107	WA/1643/2022 3837/2022	CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA, BBSR.-MP	SURYA NARAYAN PATNAIK, A.G.A.
108	WA/1648/2022 3838/2022	CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA, BBSR.-MP	SURYA NARAYAN PATNAIK, A.G.A.
109	WA/1650/2022 3839/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
110	WA/1645/2022 3840/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
111	WA/1645/2022 3841/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
112	WA/1645/2022 3842/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
113	WA/1646/2022 3843/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
114	WA/1646/2022 3844/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
115	WA/1646/2022 3845/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
116	WA/1647/2022 3846/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
117	WA/1647/2022 3847/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
118	WA/1649/2022 3848/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
119	WA/1649/2022 3849/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
120	WA/1649/2022 3850/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
	WA/1651/2022		

121	3851/2022 WA/1651/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
122	3852/2022 WA/1651/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
123	3853/2022 WA/1652/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
124	3854/2022 WA/1652/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
125	3855/2022 WA/1652/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
126	16535/2022 WP(C)/30122/2022	BISHNU CHARAN PADHI-MP	ASHOK KUMAR BEHERA
127	16536/2022 WP(C)/31683/2022	DILIP KUMAR BEHERA-MP	
128	16537/2022 WP(C)/32738/2022	BASANTI SETH-MP	LAXMINARAYAN PATEL
129	16538/2022 WP(C)/28471/2021	ASHOK KUMAR CHOUDHURY-MP	
130	16539/2022 WP(C)/19826/2017	SITANATH MISHRA-MP	M/S.SHASHI BHUSAN JENA,M/S L.K.MOHANTY,C.B.K.
131	16540/2022 WP(C)/32883/2022	SANTOSHI JAL-MP	SUSHANTA KUMAR JOSHI
132	16541/2022 WP(C)/32412/2021	M/S PARADEEP PHOSPHATES LTD.-MP	
133	16542/2022 WP(C)/32884/2022	ARUNA KUMAR DAS-MP	BABITA KUMARI PATTANAIAK
134	16543/2022 WP(C)/32854/2022	PRABHUDAYAL AGRAWAL-MP	DAYANANDA MOHAPATRA
135	16544/2022 WP(C)/881/2009	NARENDRA PATRA-MP	M/S RANJIT KESHORI SAMAL M/S.B.K.MOHANTY,
136	16545/2022 WP(C)/32896/2022	M/S BARAPALI MEHER ARTS AND CRAFTS HANDLOOM COOPERATIVE SOCIETY LTD., BARGARH-MP	
137	16546/2022 WP(C)/12817/2004	HIMANSU BHUSAN-MP	
138	16547/2022 WP(C)/13108/2004	HIMANSU BHUSAN-MP	
139	16548/2022 WP(C)/13109/2004	HIMANSU BHUSAN-MP	
140	16549/2022 WP(C)/13110/2004	HIMANSU BHUSAN-MP	
141	16550/2022 WP(C)/32899/2022	BASANTI AMAT-MP	MOHENDRA KUMAR MOHAPATRO
142	16551/2022 WP(C)/32901/2022	ASHOK @ ASHOK KUMAR KHUNTIA-MP	PRAVASH CHANDRA JENA
143	16552/2022 WP(C)/32902/2022	JUGUNU NAYAK-MP	AMIT PRASAD BOSE
144	16553/2022 WP(C)/13753/2020	PABITRA KUMAR MALLICK-MP	BUDHADEV ROURAY
145	16554/2022 WP(C)/32907/2022	SRI JAMBESWAR MAHADEV BIJE, JAMARA-MP	KISHORE KUMAR JENA
146	16555/2022 WP(C)/32909/2022	DR. DUSHMANTA MALLICK-MP	JYOTIRMOY MOHAPATRA
147	16556/2022 WP(C)/15497/2021	CHANDAN KUMAR PANDA-MP	SUKANTA KUMAR MISHRA
148	16557/2022 WP(C)/29206/2022	PRATYUSH KUMAR BEHERA-MP	MANOJA KUMAR KHUNTIA
149	16558/2022 WP(C)/32915/2022	TRIPATI PADHI @ TRIPATI DAS-MP	S.R.RAO
150	16559/2022 WP(C)/32916/2022	M/S. ACHARYA BROTHERS CONSTRUCTION PVT. LTD.,BBSRMP	PPRASAD DAS
151	16560/2022 WP(C)/31250/2022	REETA SATAPATHY-MP	SWETALINA PANDA
152	16561/2022	GUGNANI AUTOCARS PVT. LTD.,CUTTACK-MP	LALIT KUMAR MAHARANA

153	WP(C)/32926/2022 16562/2022	GUGNANI AUTOCARS PVT. LTD.,BBSR-MP	LALIT KUMAR MAHARANA
154	WP(C)/32928/2022 16563/2022	M/S.PRAKASH AUTOMOBILES, JAJPUR-MP	LALIT KUMAR MAHARANA
155	WP(C)/32929/2022 16564/2022	PRAFULLA KU.DAS-MP	M/S.A.K.SARANGIM/S SUSANTA KU DASH,A.K.OTTA,
156	WP(C)/13616/2014 16565/2022	M/S. FAVOUR RIDE, BARIPADA-MP	LALIT KUMAR MAHARANA
157	WP(C)/32930/2022 16566/2022	M/S. LEGEND AUTOMOTIVE, BARIPADA-MP	LALIT KUMAR MAHARANA
158	WP(C)/32931/2022 16567/2022	BIJAYA MOHANTY-MP	NETRANANDA BISWAL
159	WP(C)/32934/2022 16568/2022	KASHAF ALAM-MP	RAVI SHANKAR SAMAL
160	WP(C)/23589/2022 16569/2022	KRUSHNA CHANDRA NAIK-MP	SAMARENDRA PATTANAIAK
161	WP(C)/12924/2022 16570/2022	PRINCIPAL IN CHARGE CUM SECY. OF RANI SUKA DEI WOMEN'S HIGH SCHOOL, BANKI-MP	SOMESH KUMAR SINGH
162	WP(C)/32942/2022 16571/2022	LOHIT KUMAR MANGARAJ-MP	SUSANTA KUMAR JETHY
163	WP(C)/32949/2022 16572/2022	THE BOUDH CO OPERATIVE CENTRAL BANK LTD., BOUDH-MP	ABHINAV SAHOO
164	WP(C)/32956/2022 16573/2022	THE BOUDH CO OPERATIVE CENTRAL BANK LTD., BOUDH-MP	ABHINAV SAHOO
165	WP(C)/32959/2022 16574/2022	SOUBHAGINI BISHI-MP	
166	WP(C)/14794/2022 16575/2022	MANOJ KUMAR SENAPATI-MP	MANAS KUMAR CHAND
167	WP(C)/32973/2022 16576/2022	SUBAS BISWAS-MP	DAYANANDA MOHAPATRA
168	WP(C)/32975/2022 16577/2022	DR. DEEPALI PRUSTY-MP	AVIJIT MISHRA
169	WP(C)/32977/2022 16578/2022	THE REGISTRAR JUDICIAL, ORISSA HIGH COURT-MP	MR. MOHIT AGARWAL AMICUS CURIAE
170	WP(C)/7469/2017 16579/2022	GUHINA MANDAL-MP	RUDRA NARAYAN PARIJA
171	WP(C)/32983/2022 16580/2022	SUDHANSU SEKHAR MOHAPATRA-MP	SATYABRATA MOHANTY
172	WP(C)/3739/2021 16581/2022	PRAMOD JENA-MP	RAKESH KUMAR MALLICK
173	WP(C)/32994/2022 16582/2022	SANTOSH NAIK-MP	ABHILASH MISHRA
174	WP(C)/32998/2022 16583/2022	KRUSHNA CHANDRA DIKHIT-MP	SOUBHAGYA SWAIN
175	WP(C)/32999/2022 16584/2022	KAILASH CHANDRA BAI-MP	ABHILASH MISHRA
176	WP(C)/33001/2022 16585/2022	CHAGALA NAIK-MP	ABHILASH MISHRA
177	WP(C)/33003/2022 16586/2022	UJALA DAS-MP	ABHILASH MISHRA
178	WP(C)/33007/2022 16587/2022	SURESH NAIK-MP	ABHILASH MISHRA
179	WP(C)/33008/2022 16588/2022	BENGA NAIK-MP	ABHILASH MISHRA
180	WP(C)/33011/2022 16589/2022	NIRMALA DAS-MP	PRAFULLA KUMAR MOHAPATRA
181	WP(C)/33013/2022 16590/2022	BHASA NAIK-MP	ABHILASH MISHRA
182	WP(C)/33015/2022 16591/2022	SUKANTI NAIK-MP	ABHILASH MISHRA
183	WP(C)/33017/2022 16592/2022	BASANTI SAHOO-MP	ABHILASH MISHRA
	WP(C)/33020/2022		

184	16593/2022 WP(C)/33024/2022	MANJULATA NAIK-MP	ABHILASH MISHRA
185	16594/2022 WP(C)/24542/2012	LILADHAR AGARWAL-MP	SUMITRA MOHANTY
186	16595/2022 WP(C)/24542/2012	LILADHAR AGARWAL-MP	M/S.RAMAKANTA MOHANTY
187	16596/2022 WP(C)/33029/2022	MANJUBALA RAULA-MP	PRASANTA KUMAR NANDA
188	16597/2022 WP(C)/24542/2012	LILADHAR AGARWAL-MP	M/S.RAMAKANTA MOHANTY
189	16598/2022 WP(C)/33056/2022	SUSHIL SANDHIBIGRAHA-MP	SANJIB KUMAR BHANJADEO